GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1947 ANSWERED ON 28th JULY, 2022

UPGRADATION OF SHS INTO NHS

1947. SHRIMATI SUMALATHA AMBAREESH: SHRI ARVIND DHARMAPURI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of State Highways (SHs) that have been converted into National Highways (NHs) in the country during the last five years and the current year in the country, State-wise including Karnataka and Telangana;
- (b) the present status of ongoing upgradation of SHs into NHs in the said two States; and
- (c) the target set for completion of the up-gradation of SHs into NHs along with the details of funds allocated and spent on these projects in the said two States?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) State/Union Territory (UT)-wise details of State roads including State Highways (SHs) notified as National Highways (NHs) in last 5 years and current year is annexed.
- (b) and (c) The Ministry is primarily responsible for development and maintenance of NHs. Development and maintenance of SHs is the responsibility of the concerned State Government / Union Territories

(UTs). Present status of ongoing NHs works in the state of Telangana and Karnataka is as under.

State	No. of	Length of	Sanctioned	Length	Expenditure	Target for
	ongoing development works	ongoing works (km)	amount of ongoing works (Rs. Crore)	completed (km)	incurred (Rs. In crore)	completion of works
Telangana	42	1,368	18,890	543	4,008	2022 - 2024
Karnataka	73	2,138	37,112	1,272	13,621	2022 –2024

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1947 ANSWERED ON 28.07.2022 ASKED BY SHRIMATI SUMALATHA AMBAREESH AND SHRI ARVIND DHARMAPURI REGARDING UPGRADATION OF SHS INTO NHS

State/UT-wise details of State Roads, including SHs, notified as NHs during the last five years and the current year: -

		,		-		1	Length in Km.
SI. No.	State/U.T.	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (upto 30.06.2022)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	417	501		846	447	80
2	Arunachal Pradesh						
3	Assam				97	71	
4	Bihar	18	481		414	169	
5	Chandigarh						
6	Chhattisgarh	291	15		15		
7	Delhi	10	87				
8	Goa	31			6		
9	Gujarat	729	585	265	844	141	
10	Haryana	165	378		71	23	75
11	Himachal Pradesh						
12	Jammu and Kashmir		57			55	
13	Jharkhand		674		26	37	
14	Karnataka	889	132		92	229	
15	Kerala	21					
16	Ladakh				80*		
17	Madhya Pradesh	271	553		178	-40**	93
18	Maharashtra	2345		174	265	122	
19	Manipur				90		
20	Meghalaya						
21	Mizoram						31
22	Nagaland					123	
23	Odisha	576	330		136		
24	Puducherry				37*		
25	Punjab	628	5	50	775	140	
26	Rajasthan	1041	1426		8	127	
27	Sikkim				246		
28	Tamil Nadu	1843			117		15
29	Telangana	488			469	661	
30	Tripura						35
31	Uttar Pradesh	2762	360		94	414	46
32	Uttarakhand		-		475	240	
33	West Bengal	8	590			10	
34	A & N Islands		<u> </u>				
35	DNH & Daman & Diu			6			

^{^ -} erstwhile Jammu & Kashmir before re-organization

^{* -} Length modified due to realignment, etc.

^{**-} About 161 km length adjusted during FY 2021-22 due to de-notification of previous gazette notification vide number S.O. 3251, dated 5-7-2018 in the state of Madhya Pradesh.